

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 6571
TO BE ANSWERED ON 6TH APRIL, 2018**

GUIDELINES TO ESTABLISH AYURVEDA COLLEGE

6571. SHRIMATI RITI PATHAK:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) the present guidelines to establish colleges of Ayurveda, Unani, Siddha, Medicine system along with the details of Authority/Officers nominated to formulate and introduce these guidelines;
- (b) whether the Government has recently given permission to 67 AYUSH to give admission to the students despite the findings of Central Regulatory Authority that these colleges do not fulfill the prescribed minimum criteria; and
- (c) if so, the details thereof and the reasons therefor?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a): The existing guidelines to set up Ayurveda, Unani and Siddha Medical Colleges is regulated by “the Establishment of New Medical College, Opening of New or Higher Course of Studies or Training and Increase of Admission capacity by a Medical College Regulations, 2003” and “Minimum Standard Requirement, Regulations 2016” for Ayurveda, Unani & Siddha framed under the Indian Medicine Central Council Act, 1970.

The Central Council of Indian Medicine (CCIM) is a statutory authority set up as per the provision of Indian Medicine Central Council Act, 1970 that regulates the education and practice of Ayurveda, Unani and Siddha system of medicine. CCIM time to time frames and notifies Regulations to implement guidelines with the previous sanction of the Central Government. Indian Medicine Central Council (Amendment) Act 2003 came into force from 7th November 2003 and consequently the powers to set up Ayurveda, Unani and Siddha Medical Colleges vest with the Central Government.

(b) & (c): The Government sanctioned the setting up of 59 (55 Ayurveda, 03 Unani & 01 Siddha) Medical Colleges for the academic session 2017-18. Out of these, 11 Ayurveda colleges and 02 Unani Colleges were sanctioned permission though it was not recommended by the CCIM because the Ministry, while examining the proposals found that these colleges were eligible as per the relevant Regulations for granting conditional permission.

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